## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

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REPRESENTATION BY WHOM

C-GANES 4
For V. Harrenaharan

ANIRUDH. KRISHNAW

Gorespuldreg 2003959636. FOR PETITIONER

## **ORDER**

Mr. Anirudh Krishnan, Counsel for Petitioner present and submitted that he has already made compliance with the provision of section 9(3)(b)and(c) of I&B Code, 2016, as per the Notification of MCA dated 29.06.2017. Mr. C. Ganesh, Proxy representing Counsel for Respondent prayed for short time stating that his Senior Counsel was held up in the High Court. At request, time is enlarged. Put up on 02.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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